

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:712

ANSWERED ON:24.11.2009

CRIMINAL CASES AGAINST SENIOR GOVERNMENT OFFICIALS

Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several criminal cases have been filed against senior Government officials belonging to IAS and IPS;
- (b) if so, the total number of such criminal cases registered during each of the last three years and the current year separately, State-wise;
- (c) whether prior Government sanction is required for registering criminal cases against such officials;
- (d) if so, the details thereof including the number of reports/ communication in this regard received from various States during the said period; and
- (e) the action taken by the Union Government against such officials during the said period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) to (e): The information is being collected and will be laid on the table of the House.